

DIVISION BENCH  
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/72(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	HELPFUL DISTRIBUTOR PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

**Appearance (via video conferencing/physically)**

Mr. Rohit Kr. Keshri, Adv. ] For the petitioner  
Mr. J. R. Dhal, Adv. ]  
Mr. Ankit Chaurasia, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the petitioner present.
2. Heard at length. **Reserved for Orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*